

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 887 of 2020

IN THE MATTER OF:

Abhimanyu Agrawal

...Appellant

Versus

Bank of India & Anr.

...Respondents

Present: -

For Appellant: Ms. Neha Gupta and Mr. Akshat Agrawal, Advocates

For Respondents: Mr. Kuldeep Adesara, Advocate for R-1

(Bank of India).

O R D E R
(Virtual Mode)

02.03.2021 Mr. Kuldeep Adesara, Proxy Counsel appears on behalf of Respondent No. 1 / Bank of India seeks two weeks' time to file Reply Affidavit.

Learned Counsel for the Respondent No. 1 may file Reply Affidavit within two weeks. Rejoinder, if any, may be filed within one week thereafter.

List the Appeal 'For Admission (After Notice) on **31st March, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)